

(i) Design and Technical Development of handicrafts is taken up at 4 Design and Technical Development Centres at Calcutta, Bombay, Bangalore and New Delhi. In addition, specialised work is undertaken at the Institute for Development of Cane and Bamboo at Agartala, the Art Metalware Centre at Moradabad, Centre for Musical Instruments in Madras and Centres for the Development of Tribal Crafts in Kulu and Gauhati. Action has also been initiated to set up National Institutes for Hand-Printed Textiles and Carpets. A programme of financial assistance to craftsmen for the purchase of improved tools and equipment at 50 per cent subsidised rates has also been taken up.

(ii) Training Centres have been set up for training and improving the skills of artisans in various crafts like carpet weaving, art metalwares, cane and bamboo and hand-printing of textiles.

(iii) Apprenticeship schemes for art metals, cane and bamboo, hand-printed textiles, toys and dolls, wood and ivory, jewellery, stone crafts etc. have also been started.

(iv) Marketing Service Extension Centres have been set up with the object of providing package services to artisans in order to improve marketability of their goods.

(v) Exhibitions are organised for developing and promoting handicrafts in the country and abroad.

Financial restructuring of National Textile Corporation

4585. SHRI S. A. DORAJ SEBASTIAN: Will the Minister of COMMERCE be pleased to state:

(a) the details of the proposal being considered for financial restructuring of National Textile Corporation;

(b) whether the financial constraints of N.T.C have hindered in the way of taking over the Bucking-

ham Carnatic Mills in Madras which is likely to be closed from 1.1.1981; and

(c) the steps proposed to be taken by the National Textile Corporation for taking over the B & C Mills in Madras?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No proposal is currently under consideration of Government for restructuring the capital base of National Textile Corporation.

(b) and (c). Financial and management position of the N.T.C. is one of the various considerations that are kept in view while considering takeover of mills for management under the N.T.C. Currently, there is no proposal to take over the B & C Mills, Madras for management under the N.T.C.

Use of Red Light on Buildings

4586. SHRI JITENDRA PRASAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are aware that use of red light on buildings is being done by unauthorised persons and organisations;

(b) if so, what action Government have taken against the persons found misusing it; and

(c) the details as to who are the individuals and organisations entitled to use red light on buildings?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

(c) All objects, which project into the airspace established as obstacle free zone for flights, are required to be marked by day and by night to reduce hazard to the aircraft by indicating the presence of the obstacle.